

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal No. 257 of 2012

Dated : 12th February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

The Southern India Mills Association ...Appellant(s)

Versus

Tamil Nadu Generation & Distribution Corporation
Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. N.L. Rajah, Sr. Adv.

Counsel for the Respondent (s) : Mr. S. Vallinayagam for R-1
Mr. R. Selvakumar for R-2

ORDER

Post the matter for further hearing on 13.02.2013 at Chennai Circuit

Bench.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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